

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

20.

CP/190(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.07.2024**

NAME OF THE PARTIES:

Sameer Nandkumar Kale

Vs

Sarita Nandkumar Kale

SECTION: 241(1) OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Vikhil Dhoka a/w Mr. Anuj Jaiswar i/b GM Legal, Ld. Counsel for the R1 & R2 present. Mr. Ashish Pyasi i/b Vijay Yadav, Ld. Counsel for the Applicant present.

2. By order of the Bench, list this matter on **05.09.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)